

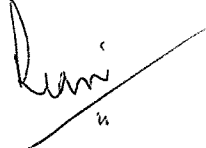
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 2-11-2018.

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105/2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	Ravi Rasagopalan JM LEARN	Petitioner	

ORDER

Counsel for the Applicant is present. As seen from the Order dated 08.10.2018, there was no representation on behalf of R2 and last chance was given to him to cause appearance, in spite of the same, R2 has not caused appearance. It appears that R2 is not interested to pursue the matter, therefore R2 is proceeded **ex-parte**. The Counsel for the Applicant prayed for time to ascertain the current residential address of R3. At request, time is enlarged. Put up on **10.12.2018 at 10.30 A.M.**

MS

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)